COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 112 OF 2017 & IA NO. 312 OF 2017

Dated: 12th December, 2017

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

M/s IL & FS Energy Development Company Ltd. Appellant(s)

Vs.

Madhya Pradesh Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Ms. Shikha Ohri

Ms. Ananya Mohan

Counsel for the Respondent(s) : Mr. S. Venkatesh

Ms. N. Bhattacharya for R-1

Mr. Nitin Gaur

Ms. Anuradha Mishra for R-2 & 3

<u>ORDER</u>

List the matter on <u>20.12.2017</u>.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/tpd